

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/101/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the ^{fh}7 January, 2021.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. MACT/N/01, dtd 05.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 12.01.2021, along with station leave permission from the morning of 12.01.2021 till the evening of 17.01.2021, has been granted. The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/¹⁰³102-A, dated 7.1.2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)

sd/-